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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ C.O. (COMM.IPD-TM) 416/2022

VANS INC USA, 6550 KATELLA AVENUE, CYPRESS,
CALIFORNIA 90630, USA Plaintiff

Through Mr. Pankaj Kumar and Mr. Somnath
De, Advocates appeared physically

versus

FATEH CHAND BHANSALI M/S PAWAN TRADING CO.
IX/6482, NEHRU GALI, GANDHI NAGAR, DELHI Defendant

Through None

CORAM:

**JOINT REGISTRAR (JUDICIAL) MS. TYAGITA SINGH,
(DHJS)**

ORDER

% **30.03.2022**

Matter is taken up through physical hearing as well as video conferencing.

Learned Presiding Officer is on leave today.

Renotify for the purpose fixed on 18th April, 2022.

**READER TO
JOINT REGISTRAR (JUDICIAL)**

MARCH 30, 2022

savita